

1. QUESTIONS**(a) STARRED QUESTIONS**

Questions in Starred list (Corrected) to be orally answered.

(b) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

2. PAPERS TO BE LAID ON THE TABLE

1. SHRI MANOHAR PARRIKAR, Chief Minister to lay the Notification issued under “The Goa Excise Duty Act, 1964 (Act 5 of 1964).”

a) Notification No. 1/13/2018 – Fin(R & C)/642 dated 21/03/2018 published in the Official Gazette Extraordinary, No. 3 Series-I No. 50 dated 21/03/2018.

b) Notification No. 1/2/2018 – Fin(R & C)/643 dated 21/03/2018 published in the Official Gazette Extraordinary, No. 3 Series-I No. 50 dated 21/03/2018.

2. SHRI ROHAN KHAUNTE, Minister for Revenue to lay the Notification issued under “The Land Revenue Inspection, Search and Supply of Copies of Land Records (Amendment) Rules, 2018.”

a) Notification No. 26/13/2016 – RD dated 16/03/2018 published in the Official Gazette, Series-I No. 52 dated 29/03/2018.

3. POSTPONED CALLING ATTENTION

Shri Glenn Souza Ticlo, MLA to call the attention of the Minister for Panchayat to the following:

“Grave anxiety in the minds of the people of Goa in view of the dilapidated condition of some of the Panchayat Ghars in Goa. Some of them even lacking basic amenities like sitting place, toilets and shortage of working place for the Panchayat staff. Steps the Government will take to repair the same”.

4. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2018-19(DAY-8)

Demand No. 13	-	Transport
Demand No. 21	-	Public Works
Demand No. 46	-	Museum
Demand No. 77	-	River Navigation
Demand No. 45	-	Archives and Archaeology
Demand No. 54	-	Town & Country Planning
Demand No. 59	-	Factories and Boilers
Demand No. 64	-	Agriculture